

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

TP No. 39-A/2016,39-B/2016 ,39-C/2016 ,39-D/2016 with TP No. 39/397-398/NCLT/AHM/2016  
(New)

C.A. No. 136/2013, C.A. No.170/2013, C.A. No. 240/2013, C.A. No. 269/2013 with C.P.No. 43/397-  
398/CLB/MB/2013 (Old)

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021**

**Name of the Company:**

Kirshna Gopal Mor & Ors.

V/s.

Siddharth Polytex Pvt. Ltd. & Ors.

**Section:**

397-398 of the Companies Act

**ORDER**

Learned PCS Mr. Dhiren Dave appeared for Petitioner.

Learned PCS Mr. S.K. Jain appeared for Respondents.

Learned PCS for Respondents seeks time to make submissions.

Matter to appear for further consideration on 31.03.2021.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 8th day of March, 2021

**Prakash**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**